693

- normally created for a definite and fixed period sufficient for the purpose in view.
- (v) It is personal to the officer for whom it is created and no other officer can be appointed against such a post. It stands abolished as soon as the officer for whom it is created vacates it on account of retirement or confirmation in another regular permanent post or for any other reason. In other officiating no arrangements can be made against such a post.
- (vi) No extra financial commitment is involved in the creation of such posts in the shape of increased pay and allowances, pen?ionar<sub>v</sub> benefits, etc.

# मालबीय नगर, दिल्ली में गर्ल्स हायर सैकेंडरी स्कल के लिये इनारत

८६. श्री नवार्वासह चौहान : शिक्षा मन्त्री यह बताने की क्रपा करेंगे कि :

- (क) क्या यह सच है कि सरकार ने मालवीय नगर, दिल्ली में गर्ल्स हायर सैकेंडरी स्कल के लिये एक पथक इमारत का निर्माण करने का निश्चय किया है ; और
- (ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो तो इस इमारत के बनने की कब तक बाशा है ?

### t [BUILDING FOR GIRLS HIGHER SECON-DARY SCHOOL, MALVIYA NAGAR, DELHI

- 89. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that Government have decided to build a separate building for the Girls Higher Secondary School in Malviya Nagar, Delhi; and

(b) if the answer to part (a) above be in the affirmative, by when this building is likely to be constructed?]

# शिक्षा मंत्री (डा० का त्लाल श्रीमाली) : (क) जी, हां।

(ख) स्कल की इमारत के लिये अभी तक जमीन नहीं मिली है। जमीन मिलने के बाद लगभग १२ महीने इमारत के बनने में लग जायेंगे।

t[THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Yes, Sir.

(b) The land for the school building is not yet available. It will take about twelve months to construct the building after the land is allotted.]

#### **DEVELOPMENT OF GURUKULAS**

- 910. SHRI KRISHNA CHANDRA: Will the Minister of EDUCATION be pleased to state:
- (a) the work done so far to implement the programme for the development of Gurukulas; and
- (b) the important features of the plan for their development?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Grants amounting to Rs. 6.5 lakhs have been given to Gurukulas for their development.

- (b) A sum of Rs. 10 lakhs has been earmarked for the development of Gurukulas during the Third Five Year Plan. The Gurukulas are eligible for financial assistance for the following purposes: —
  - (a) Strengthening of teaching departments.
  - (b) Setting up, running or strengthening of Sanskrit libraries and reading rooms.
  - (c) Organising lectures of prominent Sanskrit scholars, Sanskrit elocution contests, Sans-

t [ ] English translation.

695

- (d) Institution of scholarships for students.
- <e) Construction of buildings.
- <f) Putting up auditoriums and stadia.
- (g) Any other activity which may be found conducive to the teaching of Sanskrit

#### **EVASION OF INCOME TAX BY FILM STARS**

- 91. SHRI KRISHNA CHANDRA: Will the Minister of FINANCE be pleased to state:
- (a) whether Government are aware that major portion of the income accruing to film stars evades assessment of income-tax; and
- (b) if so, what steps Government have taken or propose to take to stop such evasion?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Allegations have been made that some film artistes are given by the producers additional sums over and above those shown in the written contracts.

(b) Special Income-tax Circles have been created at Bombay and Calcutta for dealing with the cases of film artistes.

## भोपाल स्थित हैवी इलेक्ट्रीकत्स लिमिटेड के कर्मचारियों की मांग

- शो विमलकुमार मन्नालालजी चौरड़िया : क्या इस्पात तथा भारी उद्योग मन्त्री यह बताने की कृपा करेंगे कि :
- (क) भोपाल स्थित हैवी इलेक्टीकल्स लिमिटेड के कर्मचारियों की जो मांग वर्ष १६५६-६० से विचाराधीन है, वह क्या है ग्रीर किस के विचाराधीन है; ग्रीर
- (ख) उपरोक्त मांग पर निर्णय होने में क्या क्या कठिदाइयां आ रही हैं ?

### DEMAND OF THE "WORKERS OF HEAVY ELECTRICALS LIMITED, BHOPAL

92. SHRI V. M. CHORDIA: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

to Questions

- (a) what is the demand of the workers of the Heavy Electricals Limited, Bhopal, which is under consideration since the year 1959-60 and under whose consideration is it; and
- (b) what are the difficulties in reaching a decision on the said demand? ]

इस्पात तथा भारी उद्योग मंत्री (श्री सी० सुब्रह्मण्यम्) : (क) तथा (ख) मांग भोपाल स्थित हैवी इलैक्टीकल्स लिमिटेड के कर्मचारियों को ३१ दिसम्बर, १६४६ से आगे ३० जन, १६६० तक कन्सट्क्शन भत्ता दिये जाने के बारे में थी। इसे स्वींकार कर लिया गया है।

t[THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) to (d) The demand related to the continuance of construction allowance to the employees of the Heavy Electricals Project at Bhopal beyond the 31st December, 1959 to the 30th June, 1960. This has since been conceded.]

## मध्य प्रदेश में प्रादेशिक सेना की योजना के सन्बन्ध में परामशं समिति द्वारा किये गये निणंय

- ह३. श्री विमलकुमार मन्नालालजी चौरिडियाः वयः प्रतिरक्षा मंत्री यह बताने की अपा वरेंगे कि :
- (क) मध्य प्रदेश में प्रादेशिक सेना की योजना के सम्बन्ध में जनता का सहयोग प्राप्त करने के लिये जो परामर्ग समिति ४ ज्लाई, १९५३ को बनाई गई थी उस
  - †[ ] English translation.